

**Annexure-8**

Name of the Corporate Debtor: SAV Wires Private Limited; Date of commencement of CIRP: 16.12.2022; List of creditors as on: 23.02.2023

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	<b>Indianoil Petronas Private Limited</b> Acropolis 12th Floor, Unit-I & II 1858/1 Rajdanga Main Road Kasba Kolkata - 700107  E: gcdey@indianoilpetronas.in	21.02.2023	22,88,866	22,88,866	Sale of Goods	-	-	No	0%	-	-	-	-	
	<b>Total:</b>		<b>22,88,866</b>	<b>22,88,866</b>						-	-	-	-	

**Annexure-9**

Name of the Corporate Debtor: SAV Wires Private Limited; Date of commencement of CIRP: 16.12.2022; List of creditors as on: 23.02.2023

**List of other creditors (Other than financial creditors and operational creditors)**

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
	<b>Total:</b>		-	-		-	-			-	-	-	-	



*Santanu Brahma*